

## **Realmark Oracle Project Llp. & Others Vs Averl Roy & Another**

**Court:** National Consumer Disputes Redressal Commission

**Date of Decision:** Nov. 20, 2024

**Hon'ble Judges:** Dr. Inderjit Singh, Presiding Member

**Bench:** Single Bench

**Advocate:** Abhik Kumar Das

**Final Decision:** Disposed Of

### **Judgement**